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- 5. determine the nature of the machinery which will be necessary for securing the successful implementation of each stage of the Plan in all its aspects;
- 6. appraise from time to time the progress achieved in the execution of each stage of the Plan and recommend the adjustments of policy and measures that such appraisal may show to be necessary; and
- 7. make such interim or ancillary recommendation as appear to it to be appropriate either for facilitating the discharge of duties assigned to it; or on a consideration of the prevailing economic conditions, current policies, measures and development programmes; or on an examination of such specific problem as may be referred to it for advice by Central or State Governments.

(c) and (d) Successive Five Year Plans review the achievements and shortcomings of the previous plan and indicate strategies and policies to be pursued to overcome the difficulties experienced in previous plan. The mid-term appraisal of the Plan reviews in detail the sectorwise performance of the concurrent plan and Annual Plans review performance from year to year. Details are contained in the relevant documents.

Filling up the posts of Vice-Principals by promotion in Delhi Administration schools

2132. SHRI CHATURANAN MISHRA: Will the PRIME MINIS-TER be pleased to state:

(a) whether it is a fact that in Schools under Delhi Administration, the post of Vice-Principal is filled up by promoting P. G. T, teachers; if so, whether seniority of P. G. T, teachers is one of the criteria;

(b) if so, under what rules;

(c) whether a PGT teacher under serial No. 798 and teaching in Government Boys Sr. Secondary School No 2, West Patel Nagar, Delhi has not been yet selected for the post of Vice-Principal whereas other after 798 have been appointed in 1989;

(d) if so, whether an inquiry would be made; and

(e) the steps being taken to promote serial No. 798 to the post ?

THE MINISTER OF STATE IN THE MINISTRY OF HU-MAN RESOURCE DEVELOP-MENT (SHRI CHIMANBHAI ME-HTA): (a) and (b) Yes, Sir. The post of Vice-Principal is filled up by promotion from P. G. T, cadre on selection basis.

(c) No, Sir. The concerned teacher Shri S. P. Vaid having seniority No. 798 has already been promoted to the post of Vice-Principal w. e. f. 11-5-1990, on an adhoc basis alongwith others. He could not be considered for promotion in 1989 for want of Confidential Reports.

(d) and (e) Do not arise.

Utilization of unassigned posts in Central Universities

2133. CHOWDHRY HARI SINGH: Will the PRIME MINIS-TER be pleased to state:

(a) whether it is a fact that when an expansion scheme for a Central University is approved by the Central Government or University Grants Commission certain additional teaching posts are sanctioned;

(b) whether these additional teaching posts are earmarked for spe-

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cific Schools/Departments or subjects;

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(c) whether some of the additional teaching posts are sanctioned as unassigned posts;

(d) what is meant by unassigned posts and how are they to be utilised; and

(e) whether unassigned posts can be allotted to a new School of Studies or Department; for starting of which the required procedures are not earlier fulfilled ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (e) The University Grants Commission (UGC) meets the entire development and maintenance expenditure on Central Universities. The Central Universities are required to submit development proposals to UGC at the beginning of each Five Year Plan. In addition, development proposals can also be submitted by the Universities during the Plan period to meet specific requirements. The development proposals of Central Universities, *inter alia*, contain proposals for creation of new Faculty positions.

Generally the teaching posts sanctioned by UGC for Central Universities are earmarked for specific Schools/Departments. However, the Commission also sanctions additional teaching posts without assigning them to any specific School/ Department. The distribution of such unassigned posts is left to the discretion of the University authorities.

According to the information furnished by UGC, the unassigned posts are sanctioned for strengthening of existing Departments/Schools and not for creation of new Schools/ Departments.

Procedure for opening new schools of studies in Central Universities

2134. CHOWDHRY HARI SINGH: Will the PRIME MINIS-TER be pleased to state:

(a) what procedure has to be followed in a Central University for setting up of a new School of Studies or Department in a particular subject;

(b) whether a proposal to start a new school of Studies or Department is to be included in the University's expansion scheme and funds are to be earmarked by Government or University Grants Commission, before a new School or Department if actually started;

(c) whether the sanction of the UGC and the approval of the Academic Council and or the Executive Council is also necessary in the above case;

(d) whether a School of Performing Arts was started in the Central University, Hyderabad '< during the 7th Five Year Plan period; and if so, when it was actually started:

(e) whether the procedures indicated in 'a' to 'c' above have been followed before starting the School of Performing Arts; and

(f) if not, the reasons therefor ?

THEMINISTEROFSTATEINTHEMINISTRYOFHUMANRESOURCEDEVELOPMENT(SHRICHIMANBHAIMEHTA):(a)to(c)Theprocedurefores-tablishingnewSchoolsofStudiesorDepartmentsinanysubjectisprescribedbytheStatutes/OrdinancesofCentralcesofCentralUniversities.Suchproposalsarenormallyapproved